

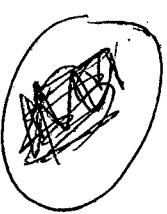
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Item-28

M.A.504/2003 in
O.A.2754/2002

21.7.2003

Present: Shri G.D.Bhandri, counsel for the applicant

Shri George paracken, counsel for respondents



M.A.504/2003

Learned counsel for respondents states that payments in terms of the directions of this Tribunal have been made and that any payment left, shall also be made. In view of this statement made at the Bar, M.A. is disposed of.

V.K.Majotra

(V.K. Majotra)
Member (A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman.

/dkm/